

12.50 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND TWENTY-SEVENTH, HUNDRED AND FORTY-SECOND AND HUNDRED AND FORTY-THIRD REPORTS

SHRI ASOKE KRISHNA DUTT (Dum Dum): I beg to present the following Reports of the Public Accounts Committee:—

(1) Hundred and twenty-seventh Report on paragraph 11 of the Advance Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil) on Loktak Hydro-electric Project relating to the Ministry of Energy.

(2) Hundred and forty-second Report on Action Taken by Government on the recommendations contained in the Seventy-ninth Report on Direct Taxes relating to Ministry of Finance.

(3) Hundred and forty-third Report on Action Taken by Government on the recommendations contained in the Seventy-eighth Report on Direct Taxes relating to Ministry of Finance.

12.52 hrs.

ESTIMATES COMMITTEE

THIRTY-THIRD AND THIRTY-FIFTH REPORTS AND MINUTES AND THIRTY-SECOND AND THIRTY-SEVENTH TO FORTIETH REPORTS.

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): I beg to present the following Reports and minutes of the Estimates Committee:—

(1) Thirty-third Report on the Ministry of Finance (Department of Revenue)—Customs.

(2) Thirty-fifth Report on the Ministry of Agriculture and Irrigation (Department of Agricultural Research and Education)—Indian Council of Agricultural Research—Working conditions of agricultural scientists.

(3) Minutes of sittings of the committee relating to the Thirty-fifth Report.

(4) Thirty-second Report on Action Taken by Government on the recommendations contained in the Tenth Report of the Committee on the Ministry of Railways—Passenger Amenities.

(5) Thirty-seventh Report on Action Taken by Government on the recommendations contained in the Twelfth Report of the Committee on the Ministry of Agriculture and Irrigation (Department of Irrigation)—Development of Irrigation Facilities.

(6) Thirty-eighth Report on Action Taken by Government on the recommendations contained in the Sixteenth Report of the Committee on the Ministry of Energy (Department of Power)—Power.

(7) Thirty-ninth Report on Action Taken by Government on the recommendations contained in the Nineteenth Report of the Committee on the Ministry of Railways—Loss and Damage Claims on Indian Railways.

(8) Fortieth Report on Action Taken by Government on the recommendations contained in the Ninth Report of the Committee on the Ministry of Education and Social Welfare (Department of Education)—Higher Technical Education.